

SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/10/241/2024
NAME OF THE COMPANY	AMK Constructions and others
NAME OF THE PETITIONER(S)	Mubeen Khudaja Adil and others
NAME OF THE RESPONDENT(S)	AMK Constructions and others
UNDER SECTION	241

ORDER

Due to internet connectivity issues, **matter is adjourned to 12.07.2024.**

SD/-
MEMBER (T)

Vamsi

SD/-
MEMBER (J)